

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.05 / KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company	Axis Nirman & Industries Ltd.-Versus-Hotel Birsa Pvt.Ltd. & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHOWNAK MITRA, ADV

Petitioner.

2. BINAY KR. UPADHYAY, ADV

Petitioner.

Upadhyay
10/11/17

1. Anirban Ray, Advocate.

2. Prithwiraj Sinha, Advocate.

3. Sourav Ghosh, Advocate.

4. Ishan Sengupta, Advocate.

5. Snehashis Sen, Advocate.

Resp. No. 4

Sen
10/11/17

1. Subhankar Nag, Adv.

2. Asif Hussain, Adv

Resp. No. 1.

Singh
10/11/17

1. REETOBROTO KUMAR MITRA, ADV

2. PATITA PABAN DISHWAL, ADV

3. KULDIP MAHAR, Adv.

R-7

Mitra
10/11/17

P.T.O.

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 4 and 7 are present.

List on 18/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)